

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/543/(IB)/2017
NAME OF THE PETITIONER(S) : SYNCOTTS SPORTS PVT LTD
NAME OF THE RESPONDENT(S) : BENNCO ENTERPRISES PVT LTD
UNDER SECTION : 9 rule 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	P. Neelakantan	Counsel for Resgde	A. R. R.
2.	Nithyaesh Nataj	Counsel for Petitioner	N. R. R.

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has submitted one cheque for an amount of Rs.1,12,000/- dated 13.10.2017. The same is handed over to the Counsel for the Petitioner and prayed for time to pay rest of the outstanding debt. The time is enlarged for rest of the payment. Put up on **24.10.2017 at 10.30 A.M.**

— sd —
MEMBER (TECHNICAL)
ghk

— sd —
MEMBER (JUDICIAL)